

should be put to the hon. Minister for Heavy Industries who is in charge of fertilisers.

Mr. Speaker: The hon. Minister could have suggested that.

Slavery in NEFA

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*253. { Shri Rishang Keishing:
Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) since when Government took up the work for emancipation of slaves in N.E.F.A.;

(b) the number of slaves emancipated so far; and

(c) the amount spent on this programme including rehabilitation of the freed slaves?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) The Government is a contracting party to the Slavery Convention of 1926. Our Constitution does not permit slavery and, since independence, the Government have been making all possible efforts to eradicate this evil.

(b) Over 3,000 slaves have been emancipated till the 31st March, 1962, of whom a very large number was liberated during the year 1961-62 after the Government fixed the target date of the 31st March, 1962, for the complete abolition of slavery in NEFA. Some slaves in the more remote villages in the interior, however, still remain to be liberated and the NEFA Administration are taking vigorous steps for their emancipation.

(c) A total sum of Rs. 1,08,410 was spent upto the 30th September, 1961, on the emancipation of slaves. Another Rs. 4 lakh were allotted for this purpose for the second half of the year 1961-62. The exact amount spent from this allotment will be known after reports have been received from all posts in the interior.

Shri Rishang Keishing: May I know whether the emancipated slaves are rehabilitated in the places where they were kept or they are sent back to

the villages where their parents or relatives live?

Shrimati Lakshmi Menon: They are at liberty to go back to their villages. The problem of rehabilitation has not arisen at all because there is plenty of land.

Shri Basumatari: May I know whether the Government is aware of the fact that there is slavery system in places other than N.E.F.A. in the tribal areas in the south . . .

Mr. Speaker: We are all talking of slavery in the N.E.F.A. just at present.

Shri P. C. Borooah: May I know what trades the emancipated slaves are pursuing at present?

Shrimati Lakshmi Menon: There is plenty of land in the N.E.F.A. They rehabilitate themselves either by going back to the villages or. . .

Mr. Speaker: They settle down on the land.

Shri Hari Vishnu Kamath: Is it a fact that Chinese agents operating in or near N.E.F.A. are exploiting this tragic evil in the course of their propaganda against India?

Shrimati Lakshmi Menon: It is not true.

Shri Hari Vishnu Kamath: She does not know perhaps.

Mr. Speaker: It is just possible.

Shri Hem Barua: May I know whether the traditional slaves emancipated in the Tribal belt are rehabilitated in the sense that they are given financial assistance?

Shrimati Lakshmi Menon: I have answered the question.

Shri Hem Barua: Financial assistance?

Mr. Speaker: Financial Assistance to the liberated slaves?

Shri Hem Barua: Yes.

Mr. Speaker: Whether they are given any financial assistance?

Shrimati Lakshmi Menon: There is provision for financial assistance if they need it.

Mr. Speaker: The question-hour is over.

WRITTEN ANSWERS TO QUESTION

Employees' Provident Fund Scheme

*240. **Shrimati Maimoona Sultan:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have of late decided to decentralise the administrative pattern of the Employees' Provident Fund Scheme;

(b) if so, what is the revised pattern; and

(c) the reasons which prompted the Government to amend the previous set-up?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) No.

(b) and (c). Do not arise.

Hindustan Antibiotics Ltd., Pimpri

*242. **Shri Bhagwat Jha Azad:** Will the Minister of Commerce and Industry be pleased to state:

(a) the present capacity of output of the Hindustan Antibiotics Ltd., Pimpri; and

(b) whether there is any expansion programme of the plant to meet the increase demand in the country?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Nityanand Kanungo): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

(a) The Hindustan Antibiotics Limited have fixed tentatively the

following targets of production of antibiotics during the year 1962-63:—

(i) Bulk penicillin	Per annum 50 million mega units
(ii) Tetracyclines	1000 kilogram
(iii) Streptomycin and dihydrostreptomycin	2000 kilogram

(b) According to present indication the expansion programme of the Company is as follows:—

(i) Tetracyclines	Per annum 1500 kilogram
(ii) Streptomycin and dihydrostreptomycin	60,000 to 90,000 kilogram
(iii) Hamycin (A new antifungal antibiotic)	15 kilogram
(iv) Vitamin 'C'	48 tons

Indian Journalists Expelled from Nepal

*254. { Shri A. V. Raghavan:
Shri Raghunath Singh:
Shri D. C. Sharma:
Shri Surendranath Dwivedy:

Will the Prime Minister be pleased to state:

(a) the number of Indian newsmen expelled this year from Nepal;

(b) whether there was any consultation on official level before the expulsion was effected; and

(c) whether any protest was lodged with the Nepalese authorities in this connection?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Two.

(b) No.

(c) It was not considered necessary to lodge a formal protest.

Fund for the Unemployed

*255. **Shri Ram Harkh Yadav:** Will the Minister of Labour and Employment be pleased to state: